

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5613
ANSWERED ON:07.09.2011
LAND FOR KENDRIYA VIDYALAYAS
Tagore Shri Manicka

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to set up Kendriya Vidyalayas on the vacant/unused land in the country including Tamil Nadu which belongs to Ministry of Railways without any formal permission of the respective State Government;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c) Kendriya Vidyalayas (KVs) are opened on receipt of the viable proposal in prescribed proforma from the various Ministries of Government of India and State Government/Union Territories, thereby committing the availability of requisite resources for setting up a new KV under Civil/Defence Sector subject to approval of the competent authority and availability of funds. The Ministry of Human Resource Development and the Ministry of Railways have entered into a Memorandum of Understanding to open 50 new KVs (20 during the remaining period of 11th Plan and remaining during 12th Plan) under Civil Sector under the sponsorship of Ministry of Railways. The Ministry of Railways has to provide prescribed extent of land free of cost to Kendriya Vidyalaya Sangathan on lease for construction of permanent Vidyalaya for opening of new KVs in their establishments including in the State of Tamil Nadu.